

DIVISION BENCH
COURT - I

S-7

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/201(KB)2023
IA(I.B.C)/1210(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JUNE 2024

IN THE MATTER OF	RAJEN SHARMA VS EPITOME PLAST-O-PACK PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance via video conference/physically

Mr. Swapnil Jain, Adv.

] For RP

ORDER

1. Ld. Counsel for the Resolution Professional present.
2. IA(IBC)/1210(KB)2024
 - a. This Application has been filed by the RP for taking on record 1st Progress Report which is at Page No.22-30. The same is accompanied by an affidavit of RP which is at Page No.19-21. The 1st Progress Report is taken on record and this IA is accordingly **allowed** and **disposed of**.
3. Post this CP on **26.07.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**